- (b) whether it is a fact that some of the National Highways have been given under PPP mode;
- (c) if so, the details of each stretch of the National Highway that has been given on PPP mode during the last three years, year-wise and stretch-wise;
- (d) the text of terms and conditions under which each of the above projects given under PPP;
 - (e) the progress of each of the above projects;
 - (f) whether it is a fact that there is delay in some of the projects; and
 - (g) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (g) Information is being collected and will be laid on the table of the House.

Declaration of NHs in Madhya Pradesh

†4583. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Madhya Pradesh Government has submitted a proposal to declare some roads as National Highways before Central Government;
 - (b) whether Ministry has considered this proposal;
 - (c) if so, the current level at which this proposal is being considered; and
 - (d) by when this proposal will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) to (d) The State Government of Madhya Pradesh has submitted 4 proposals for declaration of new National Highways. The Ministry has recently declared a 37 km. stretch of State Road from Rajasthan Border to Ratlam as National Highway. The expansion of NH network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, *inter-se* priority and availability of funds.

Plans of Gujarat for 2011-12

4584. SHRI NATUJI HALAJI THAKOR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state;

(a) the number of plans and estimates submitted by State Government of Gujarat for the year 2011-12;

[†]Original notice of the question was received in Hindi.